

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|---|-----------------------------|---|
| 1 | D-BLAPL/9120/2026 BLAPL/3017/2026 | JUBA @ JUBARAJ NAIK VS STATE OF ODISHA | OM PRAKASH SARAN VS | MOTANGA /276 /2024 A.D.J.,DHENKANAL(Dhenkanal) CT/0000209/2024 |
| 2 | D-BLAPL/9121/2026 BLAPL/3018/2026 | SUMANTA NAIK @ SUMANTA KUMAR NAIK VS STATE OF ODISHA | BIBHUTI BHUSAN BEHERA VS | PURUNAKOTE /32 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000013/2026 |
| 3 | D-BLAPL/9311/2026 BLAPL/3019/2026 | GANESH BEHERA VS STATE OF ODISHA | LAMBODOR ACHARI VS | JAGANNATHA PRASAD /259 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjar) Spl/0000054/2025 |
| 4 | D-BLAPL/9174/2026 BLAPL/3020/2026 | MANAMOHAN MOHANTY VS STATE OF ODISHA | ROHIT RANJAN RAY VS | / /0 J.M.F.C.,KHURDA(Khordha) 2(A)CC/0000048/2026 |
| 5 | D-BLAPL/9350/2026 BLAPL/3021/2026 | SUBASH MAJHI VS STATE OF ODISHA | KAUSTUVA MOHANTY VS | SASON /158 /2020 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000027/2021 |
| 6 | D-BLAPL/9197/2026 BLAPL/3022/2026 | AKASH KUMAR DASH VS STATE OF ODISHA | ABHIJIT DAS VS | TALABANIA /50 /2026 S.D.J.M.,PURI(Puri) GR/0000235/2026 |
| 7 | D-BLAPL/9353/2026 BLAPL/3023/2026 | GATESWAR PATRA VS STATE OF ODISHA | AJIT KUMAR PANDA VS | PIPLI /120 /2026 J.M.F.C.,PIPLI(Puri) GR/0000167/2026 |
| 8 | D-BLAPL/9354/2026 BLAPL/3024/2026 | GANA @ SANJIB DEHURI @ SANJIB KUMAR DEHURI VS STATE OF ODISHA | MAITRIJIT MOHANTY VS | BALASORE TOWN /216 /2025 PRESIDING OFFICER, O.P.I.D. COURT,B ST/0000288/2025 |
| 9 | D-BLAPL/9210/2026 BLAPL/3025/2026 | VISHAL KUMAR VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BOUDH /372 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000118/2025 |
| 10 | D-BLAPL/9271/2026 BLAPL/3026/2026 | AMAN KUMAR VS STATE OF ODISHA | BEDA PRAKASH PANDA VS | / /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000160/2025 |
| 11 | D-BLAPL/8666/2026 BLAPL/3027/2026 | MARATHI GIRIBABU @ M. GIRI BABU VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | SERANGO /8 /2026 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000071/2026 |

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|----|--------------------------------------|---|---------------------------------|---|
| 12 | D-BLAPL/9298/2026 BLAPL/3028/2026 | BIBHU @ BIBHUTI BHUSAN BEHERA @ BIBHUTI BEHERA VS STATE OF ODISHA | CHIRANJIB ROUT VS | PALLAHARA /393 /2025 A.D.J.,TALCHER(Anugul) CT/0000002/2026 |
| 13 | D-BLAPL/8457/2026 BLAPL/3029/2026 | B.MOHAN RAO VS STATE OF ODISHA | NRUSINGHA NANDA MOHAPATRA VS | JARADA /360 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000198/2025 |
| 14 | D-BLAPL/8989/2026 BLAPL/3030/2026 | BIKRAM PARIDA VS STATE OF ODISHA | PARTHA SARATHI DAS VS | KODALA /482 /2023 A.D.J.,KODALA(Ganjam) ST/0000203/2024 |
| 15 | D-BLAPL/9301/2026 BLAPL/3031/2026 | BIBHU @ BIBHUTI BHUSAN NAIK VS STATE OF ODISHA | CHIRANJIB ROUT VS | KANIHA /188 /2025 A.D.J.,TALCHER(Anugul) CT/0000132/2025 |
| 16 | D-BLAPL/9325/2026 BLAPL/3032/2026 | ADITYA SETHY @ PANDA VS STATE OF ODISHA | RASHMI RANJAN DAS VS | KEONJHAR TOWN /150 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000287/2026 |
| 17 | D-BLAPL/9083/2026 BLAPL/3033/2026 | SWAPNA SARIT DAS @ PINKU VS STATE OF ODISHA | HEMANTA KUMAR MOHANTA VS | MURUDA /79 /2026 CIVIL JUDGE (JD) CUM JMFC, MORADA CT/0000077/2026 |
| 18 | D-BLAPL/9287/2026 BLAPL/3034/2026 | ADMA KURAMI VS STATE OF ODISHA | SARBESWAR SAHOO VS | MALKANGIRI /60 /2021 DISTRICT AND SESSIONS JUDGE,MALK CT/0000165/2021 |
| 19 | D-BLAPL/9328/2026 BLAPL/3035/2026 | DIBAKAR NAYAK @ D.K. VS STATE OF ODISHA | AMULYA RATNA PANDA VS | TALASARI MARINE /79 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000020/2025 |
| 20 | D-BLAPL/9089/2026 BLAPL/3036/2026 | SHERSINGH YADAV VS STATE OF ODISHA | SHYAM MANOHAR VS | MOTU /136 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000179/2022 |
| 21 | D-BLAPL/9092/2026 BLAPL/3037/2026 | G. BHANUMATI @ G. GAYATRI NAIK @ KABITA DAS VS STATE OF ODISHA | LAXMIDHAR MAHAPATRA VS | KHETRARAJPUR /18 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000178/2026 |
| 22 | D-BLAPL/9341/2026 BLAPL/3038/2026 | KAPILA SAHU VS STATE OF ODISHA | AMITAV TRIPATHY VS | / /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000006/2026 |
| 23 | D-BLAPL/9117/2026 | RITA CHAUHAN | SATYA NARAYAN MISHRA 4 | Maitri Vihar PS /93 /2026 |

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| | BLAPL/3039/2026 | VS STATE OF ODISHA | VS | DISTRICT & SESIONS JUDGE,BHUBANE TR/0000144/2026 |
| 24 | D-BLAPL/9184/2026 BLAPL/3040/2026 | RAJESH SINGH VS STATE OF ODISHA | DHIRENDRA KUMAR MOHAPATRA VS | CHANDIPOSHP S /108 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0001020/2025 |
| 25 | D-BLAPL/8663/2026 BLAPL/3041/2026 | AJAY MAJHI VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | MOHANA /42 /2025 J.M.F.C,MOHANA(Gajapati) ST/0000055/2025 |
| 26 | D-BLAPL/9215/2026 BLAPL/3042/2026 | SUSHANTA BEHERA @ SUSANTA BEHERA VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | //0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000103/2025 |
| 27 | D-BLAPL/9343/2026 BLAPL/3043/2026 | GIRISH KUMAR PANI VS STATE OF ODISHA | ANSHUMAN RAY VS | BADAGODA P.S. /549 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001057/2025 |
| 28 | D-BLAPL/8836/2026 BLAPL/3044/2026 | MOHAMMED AKRAM @ AKRAM VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | POTTANGI /22 /2026 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000015/2026 |
| 29 | D-BLAPL/8226/2026 BLAPL/3045/2026 | CHANDAN BEHERA VS STATE OF ODISHA | DEEPTIRANJAN JENA VS | G.R.P.S.,SAMBALPUR /27 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000025/2026 |
| 30 | D-BLAPL/9233/2026 BLAPL/3046/2026 | MAJURA SIDHU VS STATE OF ODISHA | PARTHA SARATHI DAS VS | BAMBARI /122 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000027/2024 |
| 31 | D-BLAPL/8859/2026 BLAPL/3047/2026 | LAXMAN PRASAD SINGH VS STATE OF ODISHA | SANJUKTA MUNDA VS | // SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000113/2025 |
| 32 | D-BLAPL/9387/2026 BLAPL/3048/2026 | KRUSHNA LOHAR VS STATE OF ODISHA | MITHUN DAS VS | CHAMPUA /66 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000116/2026 |
| 33 | D-BLAPL/9234/2026 BLAPL/3049/2026 | MANAS SENAPATI VS STATE OF ODISHA | BISWARANJAN DALAI VS | ERASAMA /446 /2025 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000031/2026 |
| 34 | D-BLAPL/9181/2026 BLAPL/3050/2026 | ANUP @ PUPUN @ AMUP @ PUPUNU BALIARSINGH VS | DEEPAK RANJAN PARIDA VS | KHURDA MODEL /154 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor |

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| 35 | D-BLAPL/9216/2026 BLAPL/3051/2026 | STATE OF ODISHA NILA SISA VS STATE OF ODISHA | MANGU NANDY VS | TR/0000051/2026 MALKANGIRI /507 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000127/2025 |
| 36 | D-BLAPL/9396/2026 BLAPL/3052/2026 | MANOJ KUMAR KANHAR VS STATE OF ODISHA | DIBYA JYOTI SAHOO VS | SPL.TASK FORCE /1 /2017 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000053/2017 |
| 37 | D-BLAPL/9223/2026 BLAPL/3053/2026 | MUTURA @ UMESH CH. SAHOO VS STATE OF ODISHA | REBATILATA PANDA VS | KENDRAPARA SADAR /511 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002183/2025 |
| 38 | D-BLAPL/9237/2026 BLAPL/3054/2026 | SUNITA NATHA VS STATE OF ODISHA | SURYA KANTA PRADHAN VS | / /0 SPECIAL JUDGE,ROURKELA(Sundargarh) SPL. 2(a)C.C./0000011/2025 |
| 39 | D-BLAPL/9225/2026 BLAPL/3055/2026 | RABI NAIK VS STATE OF ODISHA | SOMANATH MITRA VS | / /0 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000038/2025 |
| 40 | D-BLAPL/9403/2026 BLAPL/3056/2026 | KARNA MOHANTY VS STATE OF ODISHA | DIPTI RANJAN MOHAPATRA VS | PURUSHOTTAMPUR /579 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000257/2025 |
| 41 | D-BLAPL/9232/2026 BLAPL/3057/2026 | NABA PANGI VS STATE OF ODISHA | PRASANTA KUMAR SAHOO VS | JEYPORE SADAR /42 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000007/2022 |
| 42 | D-BLAPL/9415/2026 BLAPL/3058/2026 | SURESH NAG VS STATE OF ODISHA | ANKAN PANDA VS | KESINGA /196 /2024 J.M.F.C., KESINGA(Kalahandi) CT/0000192/2024 |
| 43 | D-BLAPL/9269/2026 BLAPL/3059/2026 | PRAKASH CHANDRA BHOI VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | GONDIA /86 /2026 J.M.F.C.,GONDIA(Dhenkanal) GR/0000112/2026 |
| 44 | D-BLAPL/9372/2026 BLAPL/3060/2026 | GULAM KULDI VS STATE OF ODISHA | RAKESH BEHERA VS | PARJANG /425 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000015/2025 |
| 45 | D-BLAPL/9379/2026 BLAPL/3061/2026 | SURAJ KHOSLA @ KHUSLA VS STATE OF ODISHA | JULU KHANSAMA VS | MUDULIPODA /68 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000083/2025 |

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|----|--------------------------------------|--|-------------------------------|---|
| 46 | D-BLAPL/8988/2026 BLAPL/3062/2026 | MAKURU BINDHANI VS STATE OF ODISHA | ASHOK KUMAR GHADAI VS | SARAT /5 /2025 A.D.J.,UDALA(Mayurbhanj) ST/0000206/2025 |
| 47 | D-BLAPL/9258/2026 BLAPL/3063/2026 | DEBABRATA PADHIARI VS STATE OF ODISHA | KHIROD KUMAR PANIGRAHI VS | CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000075/2026 |
| 48 | D-BLAPL/9241/2026 BLAPL/3064/2026 | ALI HUSSAIN VS STATE OF ODISHA | SANDEEP RAJ PANDA VS | KEONJHAR TOWN /140 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000259/2026 |
| 49 | D-BLAPL/9242/2026 BLAPL/3065/2026 | MD ASGAR ANSARI VS STATE OF ODISHA | SANDEEP RAJ PANDA VS | KEONJHAR SADAR /60 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000162/2026 |
| 50 | D-BLAPL/9264/2026 BLAPL/3066/2026 | SUBHRANSU SAGAR PATRA @ MILAN VS STATE OF ODISHA | RAMANI KANTA PATTANAIAK VS | CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026 |
| 51 | D-BLAPL/9290/2026 BLAPL/3067/2026 | FIRAZ SAIFI @ FERAZ SAIFI VS STATE OF ODISHA | BISWARANJAM SAGARIA VS | PODIA PS /10 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000022/2025 |
| 52 | D-BLAPL/8028/2026 BLAPL/3068/2026 | RAJENDRA PALA @ RAJENDRA PAL VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | MOHANA /50 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000051/2025 |
| 53 | D-BLAPL/9015/2026 BLAPL/3069/2026 | BABLU @ BABULA YADAV VS STATE OF ODISHA | SUSHANTA KUMAR SAHU VS | // 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000079/2025 |
| 54 | D-BLAPL/9288/2026 BLAPL/3070/2026 | SHEIK SHARIK VS STATE OF ODISHA | SARBESWAR SAHOO VS | ORKEL /155 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000082/2024 |
| 55 | D-BLAPL/9351/2026 BLAPL/3071/2026 | AMIT BHARTI @ RAM BABU YADAV VS CBI | RAJESWAR HOTA VS | //0 SPECIAL C.J.M.(CBI),BHUBANESWAR(K Spe/0000029/2025 |
| 56 | D-BLAPL/9418/2026 BLAPL/3072/2026 | LUCKY @ SUDAM SUNA VS STATE OF ODISHA | BASUDEV BARIK VS | BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000021/2025 |
| 57 | D-BLAPL/9195/2026 | SURAJ REDDY | HARAPRASAD PANDA | Maitri Vihar PS /93 /2026 |

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|----|--------------------------------------|--|--|---|
| | BLAPL/3073/2026 | VS STATE OF ODISHA | VS | DISTRICT & SESIONS JUDGE,BHUBANE TR/0000144/2026 |
| 58 | D-BLAPL/9413/2026 BLAPL/3074/2026 | MANOJ BEHERA @ BALA VS STATE OF ODISHA | LAXMI CHARAN BEHERA VS | RAMBHA (KHALLIKOTE) /80 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000217/2026 |
| 59 | D-BLAPL/9420/2026 BLAPL/3075/2026 | MD. MOUJUD @ MD. MAUJUD @ MD. SUKHAL VS STATE OF ODISHA | UMA SHANKAR PATEL VS | KUTRA /284 /2025 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000023/2026 |
| 60 | D-BLAPL/8818/2026 BLAPL/3076/2026 | RAKESH NAYAK @ THURU VS STATE OF ODISHA | PRASANTA KUMAR SAHOO VS | KAMAKHYANAGAR /161 /2026 A.D.J.,KAMAKHYANAGAR(Dhenkanal) Spl/0000003/2026 |
| 61 | D-BLAPL/9091/2026 BLAPL/3077/2026 | SRIKANT BISWAL VS STATE OF ODISHA | AMIT KUMAR SAA VS | DEOGAON /369 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000057/2025 |
| 62 | D-CMAPL/37252/2025 CMAPL/39/2026 | RUSABHA KUMAR JENA VS STATE OF ODISHA | PRADIPTA KISHORE BHUYAN, P.K.SAMAL VS | // (// |
| 63 | D-CMAPL/37353/2025 CMAPL/40/2026 | BINAYA KUMAR SAHOO VS STATE OF ODISHA | PRADIPTA KISHORE BHUYAN, P.K.SAMAL VS | // (// |
| 64 | D-CMP/12574/2026 CMP/565/2026 | NABIN KUMAR MOHANTY VS ODISHA STATE FINANCE CORPORATION, CUTTACK | GOPABANDHU DASH VS | // SR CIVIL JUDGE (COMMERCIAL COUR CS/0000163/2023 |
| 65 | D-CMP/13350/2026 CMP/566/2026 | SARAT KUMAR SAHOO VS GITARANI SAHOO | ABINASH ROUTRAY VS | // ADDL.CIVIL JUDGE (SD),CUTTACK(Cut IA/0000004/2025 |
| 66 | D-CMP/13347/2026 CMP/567/2026 | KARTIK MAJHI VS KARMI TUDU | SUKANTA KUMAR NAYAK VS | // CIVIL JUDGE (SD),RAIRANGAPUR(May CS/0000103/2013 |
| 67 | D-CMP/13241/2026 CMP/568/2026 | SUDHANSU SEKHAR PRAHARAJ VS SRIRAM PATI | AJIT CHANDRA MOHAPATRA VS | // A.D.J.,SALIPUR(Cuttack) RFA/0000012/2023 |
| 68 | D-CMP/13078/2026 CMP/569/2026 | SAMARENDRA JENA VS | PRASANTA KUMAR SATAPATHY VS | // 2ND ADDL.CIVIL JUDGE(S.D.),BALASO |

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| 69 | D-CMP/13316/2026 CMP/570/2026 | PURNA CHANDRA JENA @ NAYAK JYOTI PRAKASH SAMAL VS SECRETARY G.A DEPARTMENT, GOVERNMENT OF ORISSA, BHUBANESWAR | SUMIT KUMAR MOHANTY VS | CS/0000236/2014 // DISTRICT & SESIONS JUDGE,BHUBANE |
| 70 | D-CMP/12836/2026 CMP/571/2026 | HRUSIKESH PATI VS MANAGOVINDA PATI | BIBHU PRASAD DAS VS | Fao/0000090/2025 // CIVIL JUDGE (SD),JAJPUR(Jajapur) |
| 71 | D-CMP/13396/2026 CMP/572/2026 | KABITA SAMAL VS D.VIZIALAXMI | ANKITA MUKHERJI VS | EC/0000017/2025 // CIVIL JUDGE (SD),KORAPUT(Koraput) |
| 72 | D-CONTC/11782/2026 CONTC/1855/2026 | DIBAKAR RAUTA VS ARVIND AGRAWAL, I.A.S | ADV. VS | CMA/0000034/2022 // () |
| 73 | D-CONTC/11785/2026 CONTC/1856/2026 | PRADEEP CHANDRA PRADHAN VS ARVIND AGRAWAL, I.A.S | ADV. VS | // () |
| 74 | D-CONTC/11825/2026 CONTC/1857/2026 | BASANTA KUMAR BEHERA VS NIYATI PATTNAYAK, I.A.S. | ADV. VS | // () |
| 75 | D-CONTC/11826/2026 CONTC/1858/2026 | GITARANI SAHOO VS NIYATI PATTNAIK, I.A.S. | ADV. VS | // () |
| 76 | D-CONTC/11829/2026 CONTC/1859/2026 | PRADEEPTA KISHOR SAHOO VS NIYATI PATTNAIK, I.A.S. | ADV. VS | // () |
| 77 | D-CONTC/11910/2026 CONTC/1860/2026 | RABINDRA KUMAR PANDA VS KIRANDEEP KAUR SAHOTA, I.A.S | SIDHARTHA SWAIN VS | // () |
| 78 | D-CONTC/12456/2026 CONTC/1861/2026 | BIRAT CHANDRA DAGARA VS RAJESWARI MAJHI, SUB. REGISTRAR, BAMANGHTY, RAIRANGPUR | PRAVASH CHANDRA JENA VS | // () |
| 79 | D-CONTC/12609/2026 CONTC/1862/2026 | QUALITY ASSURED VENTURES, KENDRAPARA VS DIBYA JYOTI PARIDA, IAS, COLLECTOR AND D.M., PURI | ADV. VS | // () |

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| 80 | D-CONTC/12768/2026 CONTC/1863/2026 | PRAVAKAR MOHAPATRA VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR | ADV VS | // 0 // |
| 81 | D-CONTC/12823/2026 CONTC/1864/2026 | RASMITA MISHRA VS USHA PADHEE, IAS | SONALI PRUSTY VS | // 0 // |
| 82 | D-CONTC/13404/2026 CONTC/1865/2026 | JUGAL KISHORE ROUT VS JYOTI RANJAN PRADHAN, SUPERINTENDING ENGINEER, MECHANICAL DIVISION, BARAMUNDA | ADV VS | // 0 // |
| 83 | D-CONTC/8758/2026 CONTC/1866/2026 | KSHETRI @ KSHETRA MAJHI VS INDRAMANI TRIPATHY, I.A.S | ADV. VS | // 0 // |
| 84 | D-CONTC/10966/2026 CONTC/1867/2026 | PRASANNA BALIARSINGH VS SOMYARANJAN SWAIN, OAS (JB),B.D.O, KANAS | ADV. VS | // 0 // |
| 85 | D-CONTC/11054/2026 CONTC/1868/2026 | HARIHARA DAS VS DEBAJANI BHUYAN, TAHASILDAR, BAHANAGA | ADV. VS | // 0 // |
| 86 | D-CONTC/12813/2026 CONTC/1869/2026 | GOPAL MAJHI VS M.ANURADHA,TAHASILDAR, MUNIGUDA | ADV. VS | // 0 // |
| 87 | D-CONTC/13645/2026 CONTC/1870/2026 | RANJIT KUMAR SAHU VS VISHAL SINGH, COLLECTOR CUM CHIARMNA, DMF, KEONJHAR | ADV. VS | // 0 // |
| 88 | D-CONTC/5096/2026 CONTC/1871/2026 | PADMABATI BEHERA VS MANORANJAN NAYAK, CONTROLLER OF ACCOUNTS, BHUBANESWAR | ADV. VS | // 0 // |
| 89 | D-CONTC/11099/2026 CONTC/1872/2026 | SAMBIT KUMAR PADHI VS ARAVIND AGRAWAL, IAS | AKSHAYA KUMAR DORA VS | // 0 // |
| 90 | D-CONTC/11105/2026 CONTC/1873/2026 | KHIROD CHANDRA ROUT VS USHA PADHEE, PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPTT. ,BHUBANESWAR | RAKESH BEHERA VS | // 0 // |
| 91 | D-CONTC/11057/2026 | KARUNAKAR MAHANTA | SANGRAM JENA | // |

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|-----|---------------------------------------|---|---------------------------|-------------------------------------|
| | CONTC/1874/2026 | VS ARAVIND AGRAWAL, I.A.S | VS | 0 // |
| 92 | D-CONTC/11062/2026 CONTC/1875/2026 | KAILASH CH.NAYAK VS GIRISH S.N, IAS | ADV. VS | // 0 // |
| 93 | D-CONTC/11068/2026 CONTC/1876/2026 | SUVENDU KU.PATRO VS UDAY A.KAOLE, CHAIRMAN CUM M.D., M.C.L., SAMBALPUR | SANTOSH KUMAR NANDA VS | // 0 // |
| 94 | D-CONTC/10689/2026 CONTC/1877/2026 | NIRANJAN DAS VS ARABIND PADHI, ADDL. CHIEF SEC., REVENUE AND DISASTER MANAGEMENT. DEPT., KHURDA | ADV. VS | // 0 // |
| 95 | D-CONTC/11147/2026 CONTC/1878/2026 | KRUSHNA CHARANA PATNAIK VS SACHIDANANDA NAYAK, OAS (S), REG., BERHAMPUR UNIVERSITY | ADV. VS | // 0 // |
| 96 | D-CONTC/11151/2026 CONTC/1879/2026 | JUDHISTIR SAHU VS SACHIDANANDA NAYAK, OAS (S), REG., BERHAMPUR UNIVERSITY | ADV. VS | // 0 // |
| 97 | D-CONTC/11162/2026 CONTC/1880/2026 | SURYAMANI MISHRA VS ARVIND AGRAWAL, I.A.S | ADV. VS | // 0 // |
| 98 | D-CONTC/11164/2026 CONTC/1881/2026 | KODANDA PANI BARAL VS ARVIND AGRAWAL, I.A.S | ADV. VS | // 0 // |
| 99 | D-CONTC/13131/2026 CONTC/1882/2026 | MAMATA MANI BISWAL @ MAMATA RANI BISWAL VS DR.N.THIRUMALA NAIK, I.A.S | PITAMBAR PANDA VS | // 0 // |
| 100 | D-CONTC/11015/2026 CONTC/1883/2026 | DILLIP KUMAR DAS VS SURYAWANSHI MAYUR VIKAS, COLLECTOR, BALASORE | USHARANI PATI VS | // 0 // |
| 101 | D-CONTC/13616/2026 CONTC/1884/2026 | SUDHIR KUMAR LENKA VS DILLIP ROUTRAY, IAS | ADV. VS | // 0 // |
| 102 | D-CONTC/11953/2026 CONTC/1885/2026 | SANGRAM KUMAR SAHU VS | ADV. VS | // 0 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|---------------------------------|--|
| 103 | D-CONTC/12646/2026 CONTC/1886/2026 | USHA PADHEE, IAS AMIYA BEHERA VS | ADV. VS | // // () |
| 104 | D-CONTC/11243/2026 CONTC/1887/2026 | ER. PURNA CHANDRA RATH, CHIEF ENGINEER, MINOR IRRIGATION, ODISHA NILIMA RANI PANDIT VS | SANDHYARANI PANI VS | // // () |
| 105 | D-CONTC/11582/2026 CONTC/1888/2026 | ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. ANADI CHARAN SWAIN VS | ADV. VS | // // () |
| 106 | D-CONTC/11601/2026 CONTC/1889/2026 | SALINI PANDIT, I.A.S SUKUMAR PANDA VS | ADV. VS | // // () |
| 107 | D-CONTC/11914/2026 CONTC/1890/2026 | ASWATHY.S, IAS SANTOSH KUMAR SAHU VS | ADV. VS | // // () |
| 108 | D-CONTC/12229/2026 CONTC/1891/2026 | DR.N.THIRUMALA NAIK, I.A.S SHARMA KUMBHAR VS | LAXMIKANTA MOHANTY VS | // // () |
| 109 | D-CONTC/12230/2026 CONTC/1892/2026 | BIBHUTI BHUSAN NAYAK, IAS SUSHIL KUMAR MEHER VS | ADV. VS | // // () |
| 110 | D-CONTC/3209/2026 CONTC/1893/2026 | DR.N.THIRUMAL NAIK, IAS M.C. OF BHAIRABILAL U.P. SCHOOL, INDALO-HARIANK VS | ADV. VS | // // () |
| 111 | D-CONTC/10594/2026 CONTC/1894/2026 | DR.N.THIRUMALA NAIK, IAS UPENDRA KUMAR SAHOO VS | ADV. VS | // // () |
| 112 | D-CRLMC/8582/2026 CRLMC/1047/2026 | ARAVIND AGRAWAL, I.A.S ISRAIL KHAN VS | SK. ZAFARULLA VS | // // /0 |
| 113 | D-CRLMC/8862/2026 CRLMC/1048/2026 | SAYEDA BIBI GUNAKAR BISWAL VS RATAN FILLING STATION, ANGUL | ANANTA NARAYAN PATTANAYAK VS | // // /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug ICC/0000108/2025 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|-----------------------------------|---|
| 114 | D-CRLMC/8954/2026 CRLMC/1049/2026 | GYANENDRA KUMAR MISHRA VS STATE OF ODISHA | SANJAYA KUMAR PANIGRAHI VS | BOUDH /80 /2026 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000060/2026 |
| 115 | D-CRLMC/8955/2026 CRLMC/1050/2026 | GYANENDRA KUMAR MISHRA VS STATE OF ODISHA | SANJAYA KUMAR PANIGRAHI VS | BOUDH /81 /2026 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000061/2026 |
| 116 | D-CRLMC/8956/2026 CRLMC/1051/2026 | SUNIL KUMAR AGRAWAL VS STATE OF ODISHA | ANKANN PANDA VS | // J.M.F.C., KESINGA(Kalahandi) ICC/0000020/2025 |
| 117 | D-CRLMC/8799/2026 CRLMC/1052/2026 | SILU SARANGI VS STATE OF ODISHA | SAUMYA RANJAN PRADHAN VS | CHOUDWAR /677 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001121/2025 |
| 118 | D-CRLMC/9056/2026 CRLMC/1053/2026 | TRILOCHAN MUDULI VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | //0 S.D.M.,KORAPUT(Koraput) MIS.CASE/0000011/2025 |
| 119 | D-CRLMC/9394/2026 CRLMC/1054/2026 | DASHI NANDIBALI VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | //0 S.D.M.,KORAPUT(Koraput) MIS.CASE/0000013/2025 |
| 120 | D-CRLMC/9402/2026 CRLMC/1055/2026 | MANGULU JANI VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | //0 S.D.M.,KORAPUT(Koraput) MIS.CASE/0000012/2025 |
| 121 | D-CRLMC/4410/2026 CRLMC/1056/2026 | SUBHENDU KUMAR SADHU VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | KUAKHIA /255 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0001549/2025 |
| 122 | D-CRLMC/9082/2026 CRLMC/1057/2026 | SIMPUL MAJHI VS STATE OF ODISHA | BICHITRA NARAYANA SATAPATHY VS | KUJANGA /235 /2024 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000068/2025 |
| 123 | D-CRLMC/8124/2026 CRLMC/1058/2026 | ASHOK PANGARI @ KALIA @ KALANDI PANGARI @ KALANDI PANIGRAHI VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | FATEGARH /154 /2019 ASST.SESSION JUDGE, KHANDAPADA ST/0000069/2022 |
| 124 | D-CRLMC/5883/2026 CRLMC/1059/2026 | RAJA@ RAJESH MALATI VS STATE OF ODISHA | SAMBEET PATTANAYAK VS | GOP /144 /2020 J.M.F.C.,KONARK(Puri) GR/0000231/2020 |
| 125 | D-CRLMC/8235/2026 | SIPUN PATRA@SWAGAT SAIKRISHNA PATRA | LALATENDU PAL | SECTOR-7 /29 /2016 |

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|-----|--------------------------------------|---|------------------------------|---|
| | CRLMC/1060/2026 | VS STATE OF ODISHA | VS | 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000035/2017 |
| 126 | D-CRLMC/8212/2026 CRLMC/1061/2026 | RAJKISHORE RAJ @ RAJ KISHOR VS STATE OF ODISHA | SAROJ KUMAR DASH VS | DHENKANAL SADAR /24 /2018 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000006/2018 |
| 127 | D-CRLMC/8342/2026 CRLMC/1062/2026 | NABIN DIGAL VS STATE OF ODISHA | BIBHUTI BHUSAN PANDA VS | / /0 DISTRICT & SESSIONS JUDGE ,PHULBA CT/0000048/2020 |
| 128 | D-CRLMC/8400/2026 CRLMC/1063/2026 | ADARSH SEN VS STATE OF ODISHA | BHAGABAT PRASAD RATH VS | INFOCITY PS /511 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001886/2024 |
| 129 | D-CRLMC/8765/2026 CRLMC/1064/2026 | K. SOUMYA RANJAN MAHAPATRA VS STATE OF ODISHA | JUDHISTHIR SAHOO VS | KHALLIKOTE /1020 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0002725/2025 |
| 130 | D-CRLMC/8779/2026 CRLMC/1065/2026 | ASIT KUMAR DAS VS STATE OF ODISHA | SAUBHAGYA KETAN NAYAK VS | BALAPAL /264 /2017 J.M.F.C.,BASTA(Baleshwar) CT/0002713/2017 |
| 131 | D-CRLMC/8793/2026 CRLMC/1066/2026 | RAMAKANTA NAYAK VS DEPUTY COMMISSIONER OF POLICE, CUTTACK | VS | MANGALA BAG /211 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000579/2023 |
| 132 | D-CRLMC/8809/2026 CRLMC/1067/2026 | DEBI PRASAD MALLIA@VICKY VS STATE OF ODISHA | RAMDAS ACHARY VS | AIR FIELD P.S. /1 /2022 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000099/2022 |
| 133 | D-CRLMC/8448/2026 CRLMC/1068/2026 | SOUMYA RANJAN BEHERA@PAPI VS STATE OF ODISHA | BIJAY KUMAR RAGADA VS | DERABIS /33 /2018 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) Spl/0000299/2018 |
| 134 | D-CRLMC/8834/2026 CRLMC/1069/2026 | ACADEMIC HEIGHTS PUBLIC SCHOOL, KEONJHAR VS BEST BOOK TRADERS | DIPTI RANJAN MOHAPATRA VS | / /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0001649/2020 |
| 135 | D-CRLMC/8842/2026 CRLMC/1070/2026 | SAGAR PANDA VS STATE OF ODISHA | SANKARSAN SAHOO VS | PATTAMUNDAI /128 /2017 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000123/2017 |
| 136 | D-CRLMC/8581/2026 CRLMC/1071/2026 | RAJAN BEHERA @ RAJA VS | BIDHUBHUSANA MOHAPATRA VS | PARADEEP LOCK /330 /2024 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|------------------------------|--|
| 137 | D-CRLMC/8847/2026 CRLMC/1072/2026 | STATE OF ODISHA DEBA@DEBENDRA KUMAR MOHANTY VS STATE OF ODISHA | RITURANJAN CHHOTARAY VS | CT/0000035/2026 / /0 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000879/2001 |
| 138 | D-CRLMP/9308/2026 CRLMP/418/2026 | DEBI PRASANNA PATTANAİK @ DEBI PRASDA PATTNAİK VS STATE OF ODISHA | RABI NARAYAN MOHANTY VS | DHAULI PS /37 /2026 () // |
| 139 | D-CRLMP/7474/2026 CRLMP/419/2026 | JAYASHISS PATTANAİK VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | CYBER CRIME AND ECONOMIC OFFEN () // |
| 140 | D-CRLMP/9373/2026 CRLMP/420/2026 | HRUDANANDA DIVEDI VS STATE OF ODISHA | KRUSHNA CHANDRA DASH VS | / /0 () // |
| 141 | D-CRLMP/9424/2026 CRLMP/421/2026 | PRAMOD KUMAR SWAIN VS THE DEPUTY COMMISSIONER OF POLICE, CUTTACK | SIDHARTHA MISHRA VS | / /0 () // |
| 142 | D-CRLMP/7606/2026 CRLMP/422/2026 | SANTOSH KUMAR DALAI VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | / /0 () // |
| 143 | D-CRLMP/7604/2026 CRLMP/423/2026 | ROJALIN SAMAL VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | / /0 () // |
| 144 | D-CRLMP/7603/2026 CRLMP/424/2026 | MANAS RANJAN MISHRA VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | / /0 () // |
| 145 | D-CRLREV/873/2026 CRLREV/244/2026 | HARESH PARIDA VS JAYANTA KUMAR DAS | SOUMYA JYOTI BISWAL VS | / /0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CRA/0000001/2018 |
| 146 | D-CRLREV/8595/2026 CRLREV/245/2026 | MANJULA MAJHI VS STATE OF ODISHA | SIDDHANT SARANGI VS | CHAMAKHANDI /145 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR MIS.CASE/0000075/2025 |
| 147 | D-CRLREV/8620/2026 CRLREV/246/2026 | HIMANSHU MOHAN DEO VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BARPALLI /168 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000033/2025 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|------------------------------------|---|----------------------------|---|
| 148 | D-FAO/13582/2026 FAO/158/2026 | DR. MANISHA BARDHAN VS STATE OF ODISHA | SANGRAM JENA VS | // ODISHA ADMINISTRATIVE TRIBUNAL, Gia/0000992/2016 |
| 149 | D-FAO/11802/2026 FAO/159/2026 | AJAY KUMAR GAJENDRA VS STATE OF ODISHA | SUKANTA KUMAR MISHRA VS | // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000701/2013 |
| 150 | D-FAO/13351/2026 FAO/160/2026 | M.C. OF BASULAI U.P SCHOOL, JAJPUR VS STATE OF ODISHA | SANGRAM JENA VS | // STATE EDUCATION TRIBUNAL,BHUBA Gia/0001995/2017 |
| 151 | D-FAO/13575/2026 FAO/161/2026 | HEMANTA KUMAR JENA VS STATE OF ODISHA | SANGRAM JENA VS | // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000954/2017 |
| 152 | D-FAO/13287/2026 FAO/162/2026 | AINTHU DAS VS UNION OF INDIA | DEEPALI MAHAPATRA VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000030/2025 |
| 153 | D-FAO/13283/2026 FAO/163/2026 | SAROJINI MOHANTY VS UNION OF INDIA | DEEPALI MAHAPATRA VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000023/2025 |
| 154 | D-FAO/13578/2026 FAO/164/2026 | MUKTESWAR ROUTRAY@ROUT VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000964/2016 |
| 155 | D-FAO/13336/2026 FAO/165/2026 | DEBASHISH MOHAPATRA VS STATE OF ODISHA | JYOTI RANJAN KHUNTIA VS | // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000671/2017 |
| 156 | D-MACA/45475/2025 MACA/311/2026 | MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD.,BALASORE VS SABNAM BIBI | GIRIJA PRASAD DUTTA VS | // I MACT,BARIPADA(Mayurbhanj) Mac/0000093/2023 |
| 157 | D-MACA/13115/2026 MACA/312/2026 | M/S. NATIONAL INSURANCE CO. LTD., KORAPUT VS CHANCHALA PENTHIA | BIBEKANANDA UDGATA VS | // 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000021/2020 |
| 158 | D-MACA/13315/2026 MACA/313/2026 | TULSIRAM MEHER VS BEDABYASA MEHER | DHANANJAYA MUND VS | // 3RD M.A.C.T., DHARAMGARH(Kalahandi) Mac/0000020/2023 |
| 159 | D-MACA/11806/2026 | NATIONAL INSURANCE CO. LTD.,CUTTACK | SABITA RANJAN PATTHNAIK | // |

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|-----|---------------------------------------|---|---------------------------|---|
| | MACA/314/2026 | VS ABHIJIT DAS | VS | 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000555/2023 |
| 160 | D-MACA/8855/2026 MACA/315/2026 | D.M., NEW INDIA ASSURANCE CO.LTD., BALASORE VS KASTURI GIRI | SUBRAT SATPATHY VS | // I MACT,BALASORE(Baleshwar) Mac/0000340/2022 |
| 161 | D-MACA/13388/2026 MACA/316/2026 | DOSHEI ROUTRAY VS BIKASH SAHOO | DURGA CHARAN DEY VS | // 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0001424/2021 |
| 162 | D-MACA/335/2026 MACA/317/2026 | BHABISHYA BHOI VS NARAYAN NAIK | DEBASISH PATNAIK VS | // 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000751/2021 |
| 163 | D-RPFAM/12625/2026 RPFAM/91/2026 | MOHAMMED MAYUR JANI VS ARFEEN KHAN | SURYAKANTA JENA VS | // JUDGE, FAMILY COURT, NABARANGPUR Crp/0000027/2025 |
| 164 | D-RSA/8284/2026 RSA/166/2026 | KHUSHIRAM BAGARTI VS KEDAR BAGARTI | SOURAV SUMAN BHUYAN VS | // DISTRICT & SESSIONS JUDGE, BHAWANIPATNA RFA/0000040/2023 |
| 165 | D-TRP(C)/13180/2026 TRP(C)/87/2026 | SOBHASINI BEHERA VS PRANABA KISHORE PALTASINGH | MADHU MADHAB JENA VS | // JUDGE FAMILY COURT,KHURDA(Khordha) CP/0000013/2026 |
| 166 | D-TRP(C)/13182/2026 TRP(C)/88/2026 | ROSY BEHERA VS SOMANATHA DALABEHERA | AJAYA NAYAK VS | // JUDGE FAMILY COURT,RAYAGADA(Raipur) CP/0000016/2026 |
| 167 | D-TRP(C)/13280/2026 TRP(C)/89/2026 | REETA @ LEETA MAHARANA VS RAMESH CHANDRA MAHARANA | SAMARENDRA BAHADUR VS | // JUDGE FAMILY COURT,ROURKELA(Sundergarh) CP/0000015/2026 |
| 168 | D-TRP(C)/13339/2026 TRP(C)/90/2026 | NIBEDITA PARHI @ NIBEDITA PADHI VS SATPREM TRIPATHY | MD. GOLAM MADANI VS | // JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000161/2026 |
| 169 | D-TRP(C)/13532/2026 TRP(C)/91/2026 | JALLYPRIYA SETHI VS SUDHANSU SEKHAR SETHI | SATABDI SAMANTRAY VS | // JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000036/2026 |
| 170 | D-TRP(C)/13638/2026 TRP(C)/92/2026 | SARITA DASH VS | BIJAYA KUMAR SAHOO VS | // JUDGE FAMILY COURT,PURI(Puri) |

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|-----|---------------------------------------|---|-------------------------------|---|
| 171 | D-TRPCRL/9392/2026 TRPCRL/27/2026 | LALIT MOHAN SATHUA PARAMANANDA BEHERA VS STATE OF ODISHA | GIRISH CHANDRA SAHU VS | CP/0000337/2025 KOIDA /63 /2018 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000434/2018 |
| 172 | D-TRPCRL/9624/2026 TRPCRL/28/2026 | REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS STATE OF ODISHA | ADV VS | BODEN /277 /2023 J.M.F.C.,BODEN(Nuapada) CT/0000272/2023 |
| 173 | D-WA/7909/2026 WA/508/2026 | JAYARAM BEHERA VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 174 | D-WA/11798/2026 WA/509/2026 | STATE OF ODISHA VS PHILIP SABAR | DEBASHIS TRIPATHY,A.G.A VS | // 0 // |
| 175 | D-WA/11195/2026 WA/510/2026 | SUSIL KUMAR BARAL VS STATE OF ODISHA | SANGRAM JENA VS | // 0 // |
| 176 | D-WA/8208/2026 WA/511/2026 | LAHARIKA SAHU VS STATE OF ODISHA | SIDHARTH SHANKAR PADHY VS | // 0 // |
| 177 | D-WP(C)/12874/2026 WP(C)/9860/2026 | RAJENDRA MAHURIA VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // |
| 178 | D-WP(C)/12342/2026 WP(C)/9861/2026 | NIRANJAN NAIK VS THE COLLECTOR, MAYURBHANJA | ANAM CHARAN PANDA VS | // 0 // |
| 179 | D-WP(C)/12338/2026 WP(C)/9862/2026 | RAM CHANDRA DEHURI VS THE COLLECTOR, MAYURBHANJA | ANAM CHARAN PANDA VS | // 0 // |
| 180 | D-WP(C)/12842/2026 WP(C)/9863/2026 | MALATI MALIK VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // |
| 181 | D-WP(C)/12968/2026 WP(C)/9864/2026 | RAJESH KUMAR DASH VS STATE OF ODISHA | BADRINARAYAN PANDA VS | // 0 // |

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|-----|---------------------------------------|---|-----------------------------|-------------------------------------|
| 182 | D-WP(C)/12341/2026 WP(C)/9865/2026 | RANJAN KUMAR DEHURI VS THE COLLECTOR, MAYURBHANJA | ANAM CHARAN PANDA VS | // 0 // |
| 183 | D-WP(C)/12346/2026 WP(C)/9866/2026 | NATABAR DAS VS THE COLLECTOR, MAYURBHANJA | ANAM CHARAN PANDA VS | // 0 // |
| 184 | D-WP(C)/12859/2026 WP(C)/9867/2026 | MRUTYUJAYA PALABABU VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // |
| 185 | D-WP(C)/12958/2026 WP(C)/9868/2026 | POURNAMASI PANDA VS STATE OF ORISSA | SHARMISTHA SAMAL VS | // 0 // |
| 186 | D-WP(C)/13008/2026 WP(C)/9869/2026 | CHAKRADHAR BEHERA VS STATE OF ODISHA | BISWARANJAN MAHARATHA VS | // 0 // |
| 187 | D-WP(C)/13125/2026 WP(C)/9870/2026 | SANTOSH KUMAR PANDA VS STATE OF ODISHA | SWARUP KUMAR PATNAIK VS | // 0 // |
| 188 | D-WP(C)/12347/2026 WP(C)/9871/2026 | LAXMIMANI PASAYAT VS STATE OF ODISHA | TUSAR KUMAR MISHRA VS | // 0 // |
| 189 | D-WP(C)/13161/2026 WP(C)/9872/2026 | M/S. POWELL SCHOOL (ENGLISH MEDIUM), MAYURBHANJ VS DEPUTY DIRECTOR (REVENUE), EMPLOYEES STATE INSURANCE CORPORATION, KHURDA | SOMANATH MISHRA VS | // 0 // |
| 190 | D-WP(C)/12621/2026 WP(C)/9873/2026 | BHAKTI PRASAD SAHOO VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // |
| 191 | D-WP(C)/12382/2026 WP(C)/9874/2026 | SANTOSH KUMAR JENA VS STATE OF ODISHA | AJIT KUMAR TRIPATHY VS | // 0 // |
| 192 | D-WP(C)/13181/2026 WP(C)/9875/2026 | DHARMENDRA KUMAR ROUT VS STATE OF ODISHA | SUBASH CHANDRA PANI VS | // 0 // |
| 193 | D-WP(C)/13185/2026 | KHIROD CHANDRA KHILAR | SUBASH CHANDRA PANI | // |

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|-----|---------------------------------------|--|--------------------------------|-------------------------------------|
| | WP(C)/9876/2026 | VS STATE OF ODISHA | VS | 0 // |
| 194 | D-WP(C)/13655/2026 WP(C)/9877/2026 | SONU SUNA VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 195 | D-WP(C)/13198/2026 WP(C)/9878/2026 | SANTOSH @ SIBA PRASAD SWAIN VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | // 0 // |
| 196 | D-WP(C)/13630/2026 WP(C)/9879/2026 | PRAMOD NAIK VS COLLECTOR-CUM-DISTRICT-MAGISTRATE, CUTTACK | JAJATI KISHORE MOHANTY VS | // 0 // |
| 197 | D-WP(C)/13127/2026 WP(C)/9880/2026 | JOGESH CHANDRA MOHALIK VS STATE OF ODISHA | PITAMBAR PANDA VS | // 0 // |
| 198 | D-WP(C)/13705/2026 WP(C)/9881/2026 | BIPIN BIHARI SETHA VS STATE OF ODISHA | AMIYA KUMAR MOHANTY VS | // 0 // |
| 199 | D-WP(C)/6763/2026 WP(C)/9882/2026 | BISWANATH KHATUA VS STATE OF ODISHA | SUDHANSU SEKHAR JENA VS | // 0 // |
| 200 | D-WP(C)/13530/2026 WP(C)/9883/2026 | BHARAT BHUSAN SATPATHY VS STATE OF ODISHA | SHASHI BHUSAN JENA VS | // 0 // |
| 201 | D-WP(C)/13327/2026 WP(C)/9884/2026 | BISWANATH BEHERA VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 202 | D-WP(C)/13302/2026 WP(C)/9885/2026 | PRASANTA KUMAR SINGH VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, CUTTACK | SUBHASIS PANDA VS | // 0 // |
| 203 | D-WP(C)/12275/2026 WP(C)/9886/2026 | SATYAJIT TANMAY BAL VS STATE OF ODISHA | AKSHAYA KUMAR DORA VS | // 0 // |
| 204 | D-WP(C)/11805/2026 WP(C)/9887/2026 | BIJAYA KUMAR GRAHACHARYA VS | SIDHESWAR MALLIK VS | // 0 |

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|-----|---------------------------------------|--|-----------------------------|-------------------------------------|
| 205 | D-WP(C)/12293/2026 WP(C)/9888/2026 | STATE OF ODISHA BHUBANESWAR BARIKI VS | RASHMI KANTA ACHARYA VS | // // () |
| 206 | D-WP(C)/13469/2026 WP(C)/9889/2026 | STATE OF ODISHA ANGALO GRAM PANCHAYAT, JAJPUR VS | ANUPAM RATH VS | // // () |
| 207 | D-WP(C)/12385/2026 WP(C)/9890/2026 | STATE OF ODISHA SATYAKAM DASH VS | PRONOY MOHANTY VS | // // () |
| 208 | D-WP(C)/12294/2026 WP(C)/9891/2026 | SPECIAL CERTIFICATE OFFICER CUM SUB COLLECTOR, KHORDHA SUBASH CHANDRA AGARWAL VS | ARUN KUMAR PATRA VS | // // () |
| 209 | D-WP(C)/12348/2026 WP(C)/9892/2026 | STATE OF ODISHA PRADEEP KUMAR BISWAL VS | TUSAR KUMAR MISHRA VS | // // () |
| 210 | D-WP(C)/13292/2026 WP(C)/9893/2026 | STATE OF ODISHA DURGA PRASAD TRIPATHY VS | RAJESH TRIPATHY VS | // // () |
| 211 | D-WP(C)/13298/2026 WP(C)/9894/2026 | STATE TAX OFFICER, MALKANGIRI CIRCLE, MALKANGIRI GEETANJALI NAIK VS | RAJESH KUMAR TRIPATHY VS | // // () |
| 212 | D-WP(C)/12979/2026 WP(C)/9895/2026 | SUPERINTENDENT, RAYAGADA-1 RANGE, RAYAGADA RITA MISHRA VS | SHARMISTHA SAMAL VS | // // () |
| 213 | D-WP(C)/13329/2026 WP(C)/9896/2026 | STATE OF ODISHA PRASANA KUMAR DAS VS | SWAPNIL ROY VS | // // () |
| 214 | D-WP(C)/12379/2026 WP(C)/9897/2026 | STATE OF ODISHA BRAJENDRA KUMAR PATRA VS | SRIKANTA MAHUNTA VS | // // () |
| 215 | D-WP(C)/13311/2026 WP(C)/9898/2026 | STATE OF ODISHA RAJINDRA PADHAN @ RAJINDRA MURLIDHAR PADHAN VS | DIGANTA DAS VS | // // () |
| | | CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, CUTTACK | | // |

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|-----|---------------------------------------|---|-------------------------------|-------------------------------------|
| 216 | D-WP(C)/13641/2026 WP(C)/9899/2026 | BABAJI @ HARIHAR DAS VS COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK | JAJATI KISHORE MOHANTY VS | // 0 // |
| 217 | D-WP(C)/13492/2026 WP(C)/9900/2026 | CHAUBAN NIAL VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 218 | D-WP(C)/12409/2026 WP(C)/9901/2026 | BALARAM BEHERA VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // 0 // |
| 219 | D-WP(C)/6239/2026 WP(C)/9902/2026 | SUDHANSHU SHEKHAR PANDA VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // |
| 220 | D-WP(C)/13444/2026 WP(C)/9903/2026 | M/S. PRAMOD KUMAR SAHU, KANDHAMAL VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR | SUNIL MISHRA VS | // 0 // |
| 221 | D-WP(C)/12925/2026 WP(C)/9904/2026 | ANJALI MOHANTY VS STATE OF ODISHA | DR. BINODA KUMAR MISHRA VS | // 0 // |
| 222 | D-WP(C)/11719/2026 WP(C)/9905/2026 | DIPTIMAYEE SAHOO VS STATE OF ODISHA | PRAMOD KUMAR ROUT VS | // 0 // |
| 223 | D-WP(C)/13637/2026 WP(C)/9906/2026 | JAMBESWAR ROUT VS COLLECTOR-CUM-DISTRICT-MAGISTRATE-CUTTACK | JAJATI KISHORE MOHANTY VS | // 0 // |
| 224 | D-WP(C)/13086/2026 WP(C)/9907/2026 | SAGARIKA DWARI VS STATE OF ODISHA | SHASHI BHUSAN BISWAL VS | // 0 // |
| 225 | D-WP(C)/13323/2026 WP(C)/9908/2026 | RAGHUNATH ROUT VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 226 | D-WP(C)/12424/2026 WP(C)/9909/2026 | DINESH CHOUDHURY VS STATE OF ODISHA | BHABANI SANKAR DAS VS | // 0 // |
| 227 | D-WP(C)/13489/2026 | DINABANDHU NIAL | BIJAYA KUMAR BEHERA 1 | // |

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|-----|---------------------------------------|--|-----------------------------|-------------------------------------|
| | WP(C)/9910/2026 | VS STATE OF ODISHA | VS | 0 // |
| 228 | D-WP(C)/12605/2026 WP(C)/9911/2026 | DIBYAJYOTI RAY VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 229 | D-WP(C)/13558/2026 WP(C)/9912/2026 | ROHIDAS MAHANTA@ROHIDAS MAHANTA VS STATE OF ODISHA | ASHUTOSH MOHANTA VS | // 0 // |
| 230 | D-WP(C)/13233/2026 WP(C)/9913/2026 | TULSIRAM NIAL @ LOCHAN NIAL VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 231 | D-WP(C)/13667/2026 WP(C)/9914/2026 | BAPI KUMAR SAHOO VS STATE OF ODISHA | MANAS CHANDRA JENA VS | // 0 // |
| 232 | D-WP(C)/13774/2026 WP(C)/9915/2026 | DEBASISH NAYAK VS STATE OF ODISHA | DEBIDUTTA MOHAPATRA VS | // 0 // |
| 233 | D-WP(C)/10094/2026 WP(C)/9916/2026 | JAGANNATH BARIK VS STATE OF ODISHA | RANJIT MOHANTY VS | // 0 // |
| 234 | D-WP(C)/12300/2026 WP(C)/9917/2026 | PRADYUMNA PANIGRAHI VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // 0 // |
| 235 | D-WP(C)/13234/2026 WP(C)/9918/2026 | SARABANI PUNJI VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 236 | D-WP(C)/13170/2026 WP(C)/9919/2026 | BICITRA NANDA SETHY VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | // 0 // |
| 237 | D-WP(C)/12393/2026 WP(C)/9920/2026 | ALOK KUMAR GUPTA VS STATE OF ODISHA | PRONOY MOHANTY VS | // 0 // |
| 238 | D-WP(C)/12297/2026 WP(C)/9921/2026 | PUSPANJALI SUBUDHI VS | AKSHAYAY KUMAR DORA VS | // 0 |

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|-----|---------------------------------------|--|----------------------------|-------------------------------------|
| 239 | D-WP(C)/13174/2026 WP(C)/9922/2026 | STATE OF ODISHA PUSPANJALI DEI VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | // // 0 // |
| 240 | D-WP(C)/13338/2026 WP(C)/9923/2026 | TARARANI MEHER VS STATE OF ODISHA | PRAKASH KUMAR ROUT VS | // 0 // |
| 241 | D-WP(C)/13706/2026 WP(C)/9924/2026 | AMIT KUMAR PANIGRAHI VS UNION OF INDIA | SOMA PATNAIK VS | // 0 // |
| 242 | D-WP(C)/13646/2026 WP(C)/9925/2026 | M/S BHUSHAN POWER AND STEEL LTD., NEW DELHI VS MINISTRY OF POWER, UNION OF INDIA | SUPRIYA PATRA VS | // 0 // |
| 243 | D-WP(C)/13710/2026 WP(C)/9926/2026 | SIDDHARTHA SANKAR PANDA VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 244 | D-WP(C)/13199/2026 WP(C)/9927/2026 | ANU SENA VS KUMUDINI DHADA | JYOTI RANJAN DEO VS | // 0 // |
| 245 | D-WP(C)/12219/2026 WP(C)/9928/2026 | MAMATA PRADHAN VS STATE OF ORISSA | AMITAV TRIPATHY VS | // 0 // |
| 246 | D-WP(C)/13754/2026 WP(C)/9929/2026 | NRUSINGH CHARAN MISHRA VS STATE OF ODISHA | LAXMI PRASAD DWIVEDY VS | // 0 // |
| 247 | D-WP(C)/13453/2026 WP(C)/9930/2026 | ALOK KUMAR PUROHIT VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 248 | D-WP(C)/10673/2026 WP(C)/9931/2026 | PANU SAHU VS STATE OF ODISHA | GOPAL KRISHNA NAYAK VS | // 0 // |
| 249 | D-WP(C)/13128/2026 WP(C)/9932/2026 | GANESH NURSING SCHOOL, BALASORE VS STATE OF ODISHA | PITAMBAR PANDA VS | // 0 // |

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|-----|---------------------------------------|--|------------------------------|-------------------------------------|
| 250 | D-WP(C)/13746/2026 WP(C)/9933/2026 | JYOSTSHNA MOHANTY VS STATE OF ODISHA | ATUL TRIPATHY VS | // 0 // |
| 251 | D-WP(C)/13555/2026 WP(C)/9934/2026 | NIHAR RANJAN RANASINGH VS STATE OF ORISSA | MANOJA KUMAR KHUNTIA VS | // 0 // |
| 252 | D-WP(C)/13636/2026 WP(C)/9935/2026 | JYOTIRANJAN MOHAPATRA VS COLLECTOR CUM DISTRICT MAGISTRATE ,CUTTACK | JAJATI KISHORE MOHANTY VS | // 0 // |
| 253 | D-WP(C)/11886/2026 WP(C)/9936/2026 | ASHOK ROUTRAY VS STATE OF ODISHA | BIBHUTI BHUSAN PANDA VS | // 0 // |
| 254 | D-WP(C)/12785/2026 WP(C)/9937/2026 | COSBOARD INDUSTRIES LTD., CUTTACK VS THE EXECUTIVE ENGINEER (ELEC), T.P. CENTRAL ODISHA DISTRIBUTION LTD, CESU COLONY, CUTTACK | SOUMYA JYOTI BISWAL VS | // 0 // |
| 255 | D-WP(C)/13197/2026 WP(C)/9938/2026 | DEBA PRASAD SETHY VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | // 0 // |
| 256 | D-WP(C)/13762/2026 WP(C)/9939/2026 | NALCO EMPLOYEES SANGHA, NALCO LTD.,ANGUL VS UNION OF INDIA | PARTHA SARATHI NAYAK VS | // 0 // |
| 257 | D-WP(C)/13231/2026 WP(C)/9940/2026 | RAIBARI BEWA @ RAIBARI PUNJI VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 258 | D-WP(C)/13306/2026 WP(C)/9941/2026 | MAMATANJALI SAHOO VS DEPUTY ADMINISTRATOR (REVENUE), SHREE JAGANNATH TEMPLE ADMINISTRATOR, PURI | BIDHUBHUSANA MOHAPATRA VS | // 0 // |
| 259 | D-WP(C)/13476/2026 WP(C)/9942/2026 | INDU DEVI VS STATE OF ODISHA | AMITABH NAIK VS | // 0 // |
| 260 | D-WP(C)/12441/2026 WP(C)/9943/2026 | SULOCHANA PRADHAN VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | // 0 // |
| 261 | D-WP(C)/13401/2026 | SARAT CHANDRA DAKUA | LAXMIKANTA MOHANTY | // |

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|-----|---------------------------------------|---|--------------------------------|-------------------------------------|
| | WP(C)/9944/2026 | VS STATE OF ODISHA | VS | 0 // |
| 262 | D-WP(C)/13565/2026 WP(C)/9945/2026 | M/S. LNR ASSOCIATES PRIVATE LIMITED, BHUBANESWAR VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE | CHITTA RANJAN DAS VS | // 0 // |
| 263 | D-WP(C)/13713/2026 WP(C)/9946/2026 | M/S.AJIT KUMAR BEURIA, JAJPUR VS CHIEF COMMISSIONER CGST AND CENTRAL EXCISE, ODISHA,BHUBANESWAR | SUNIL MISHRA VS | // 0 // |
| 264 | D-WP(C)/13398/2026 WP(C)/9947/2026 | SULOCHANA SETHI VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 265 | D-WP(C)/13666/2026 WP(C)/9948/2026 | SOUBHAGYA MANJARI INSTITUTE OF MEDICAL TECHNOLOGY, KHURDA VS STATE OF ODISHA | PRATIK NAYAK VS | // 0 // |
| 266 | D-WP(C)/13322/2026 WP(C)/9949/2026 | DAITARI SAHU @ DAITARI SAHOO VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 267 | D-WP(C)/13533/2026 WP(C)/9950/2026 | KEDAR NATH PATHY VS STATE OF ODISHA | KUMAR PRAJWAL VS | // 0 // |
| 268 | D-WP(C)/13718/2026 WP(C)/9951/2026 | M/S.AJIT KUMAR BEURIA, JAJPUR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA,BHUBANESWAR | SUNIL MISHRA VS | // 0 // |
| 269 | D-WP(C)/13669/2026 WP(C)/9952/2026 | SMRUTIRANJAN BEHERA VS STATE OF ODISHA | MANAS CHANDRA JENA VS | // 0 // |
| 270 | D-WP(C)/12514/2026 WP(C)/9953/2026 | TAPAS JAIPURIA VS PUNJAB NATIONAL BANK, NEW DELHI | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 271 | D-WP(C)/13699/2026 WP(C)/9954/2026 | BIBEKA RANJAN SUBUDHI VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // 0 // |
| 272 | D-WP(C)/13385/2026 WP(C)/9955/2026 | ANANTA CHARANA PALEI VS | SWAPNIL ROY VS | // 0 |

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|-----|---------------------------------------|---|----------------------------|-------------------------------------|
| 273 | D-WP(C)/12553/2026 WP(C)/9956/2026 | STATE OF ODISHA BALADEV SABAR VS | DHANANJAYA MUND VS | // // 0 |
| 274 | D-WP(C)/12448/2026 WP(C)/9957/2026 | STATE OF ODISHA EXCELLENCE COLLEGE OF NURSING, KALAHANDI VS | GYANA RANJAN SETHI VS | // // 0 |
| 275 | D-WP(C)/13788/2026 WP(C)/9958/2026 | STATE OF ODISHA SWAROOP KANUNGO VS | SHASHI BHUSAN JENA VS | // // 0 |
| 276 | D-WP(C)/13331/2026 WP(C)/9959/2026 | STATE OF ODISHA NIRANJAN PANDA VS | SWAPNIL ROY VS | // // 0 |
| 277 | D-WP(C)/12774/2026 WP(C)/9960/2026 | STATE OF ODISHA ASWINI KUMAR PRADHAN VS | SUKANTA KUMAR MISHRA VS | // // 0 |
| 278 | D-WP(C)/13455/2026 WP(C)/9961/2026 | STATE OF ODISHA T.SRIDEVI PATRA VS | BAIBASWATA PANIGRAHI VS | // // 0 |
| 279 | D-WP(C)/13790/2026 WP(C)/9962/2026 | STATE OF ODISHA CHINMAY RANJAN BISWAL VS | SHASHI BHUSAN JENA VS | // // 0 |
| 280 | D-WP(C)/13795/2026 WP(C)/9963/2026 | STATE OF ODISHA CHANDAN PRASAD MISHRA VS | SHASHI BHUSAN JENA VS | // // 0 |
| 281 | D-WP(C)/13859/2026 WP(C)/9964/2026 | STATE OF ODISHA SANJEEB KUMAR SAHU VS | SOUGAT DASH VS | // // 0 |
| 282 | D-WP(C)/13333/2026 WP(C)/9965/2026 | STATE OF ODISHA MAHENDRA KUMAR BISWAL VS | SWAPNIL ROY VS | // // 0 |
| 283 | D-WP(C)/13458/2026 WP(C)/9966/2026 | STATE OF ODISHA T.SRIDEVI PATRA VS | BAIBASWATA PANIGRAHI VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----|---------------------------------------|--|-----------------------------|-------------------------------------|
| 284 | D-WP(C)/13764/2026 WP(C)/9967/2026 | BASUDEV BEHERA VS STATE OF ODISHA | SOUBHAGYA SWAIN VS | // 0 // |
| 285 | D-WP(C)/12619/2026 WP(C)/9968/2026 | JYOTIRMAYEE MISHRA VS CHIEF EXECUTIVE OFFICER, TATA POWER SOUTHERN OF ODISHA DISTRIBUTION LIMITED, KAMMAPALI, GANJAM | NARENDRA PRASAD RATH VS | // 0 // |
| 286 | D-WP(C)/12866/2026 WP(C)/9969/2026 | PUSPANJALI JENA VS STATE OF ODISHA | HIMANSHU BHUSAN DASH VS | // 0 // |
| 287 | D-WP(C)/10571/2026 WP(C)/9970/2026 | M.C. OF BALUNKESWAR BIDYAPITHA, JORUM CUTTACK VS STATE OF ODISHA | MAHENDRA KUMAR SAHOO VS | // 0 // |
| 288 | D-WP(C)/12808/2026 WP(C)/9971/2026 | KANHU CHARAN DAS VS STATE OF ODISHA | SUKANTA KUMAR MISHRA VS | // 0 // |
| 289 | D-WP(C)/13732/2026 WP(C)/9972/2026 | JAYANTI PANDA VS STATE OF ORISSA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 290 | D-WP(C)/13797/2026 WP(C)/9973/2026 | DHRUTI CONSTRUCTION AND DEVELOPMENT PVT. LTD., KHORDHA VS STATE OF ODISHA | LALIT KUMAR MAHARANA VS | // 0 // |
| 291 | D-WP(C)/13464/2026 WP(C)/9974/2026 | DR.ASHOK KUMAR MOHANTY VS STATE OF ODISHA | TARANANDA PATTANAYAK VS | // 0 // |
| 292 | D-WP(C)/11433/2026 WP(C)/9975/2026 | SADESH KUMAR ROUT VS UNION OF INDIA | SWOYAM PRABHU JENA VS | // 0 // |
| 293 | D-WP(C)/13734/2026 WP(C)/9976/2026 | PRANATI BEHERA VS STATE OF ORISSA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 294 | D-WP(C)/12535/2026 WP(C)/9977/2026 | NAYANA SAHOO VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | // 0 // |
| 295 | D-WP(C)/13285/2026 | SRINIVAS BEVARA | SATYA NARAYAN PANDA | // |

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|-----|---------------------------------------|---|------------------------------|-------------------------------------|
| | WP(C)/9978/2026 | VS STATE OF ODISHA | VS | 0 // |
| 296 | D-WP(C)/12545/2026 WP(C)/9979/2026 | KRUSHNA SABAR VS STATE OF ODISHA | DHANANJAYA MUND VS | // 0 // |
| 297 | D-WP(C)/13860/2026 WP(C)/9980/2026 | SUVASH CHANDRA SAI VS STATE OF ODISHA | SOUGAT DASH VS | // 0 // |
| 298 | D-WP(C)/12322/2026 WP(C)/9981/2026 | RISHITA AGENCY (A MSME UNIT), NAYAGARH VS UCO BANK, NAYAGARH BRANCH | UMESH CHANDRA PATNAIK VS | // 0 // |
| 299 | D-WP(C)/12953/2026 WP(C)/9982/2026 | HITESH KUMAR JAIN VS THE STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK | MANORANJAN PADHY VS | // 0 // |
| 300 | D-WP(C)/13499/2026 WP(C)/9983/2026 | BIDYADHAR PATRA VS STATE OF ODISHA | BANABIHARI RAY VS | // 0 // |
| 301 | D-WP(C)/12184/2026 WP(C)/9984/2026 | MANOJ KUMAR DAS VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | // 0 // |
| 302 | D-WP(C)/13383/2026 WP(C)/9985/2026 | RABI DAS VS STATE OF ODISHA | NARENDRA PRASAD RATH VS | // 0 // |
| 303 | D-WP(C)/12532/2026 WP(C)/9986/2026 | SASMITA PANI VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 304 | D-WP(C)/12546/2026 WP(C)/9987/2026 | BAIBASUTA JOSHI VS STATE OF ODISHA | DHANANJAYA MUND VS | // 0 // |
| 305 | D-WP(C)/12030/2026 WP(C)/9988/2026 | MANMATH KUMAR MOHAPATRA VS STATE OF ODISHA | MANOJA KUMAR KHUNTIA VS | // 0 // |
| 306 | D-WP(C)/12630/2026 WP(C)/9989/2026 | SANATANA SENAPATI VS | DHARMENDRA SETHY VS | // 0 |

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| 307 | D-WP(C)/12779/2026 WP(C)/9990/2026 | STATE OF ODISHA AMIYA PRASAD MOHANTY VS | SUKANTA KUMAR MISHRA VS | // // () |
| 308 | D-WP(C)/13554/2026 WP(C)/9991/2026 | STATE OF ODISHA SMILE COLLEGE OF MEDICAL, ANGUL VS | TANMAY MISHRA VS | // // () |
| 309 | D-WP(C)/13226/2026 WP(C)/9992/2026 | STATE OF ODISHA TARAKANTA MOHAPATRA VS | MANOJA KUMAR KHUNTIA VS | // // () |
| 310 | D-WP(C)/12951/2026 WP(C)/9993/2026 | STATE OF ODISHA SANDIP KUMAR JAIN VS | MANORANJAN PADHY VS | // // () |
| 311 | D-WP(C)/13938/2026 WP(C)/9994/2026 | THE STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK MOHAN SUNDAR SUPKAR VS | PRAKASH KUMAR MISHRA VS | // // () |
| 312 | D-WP(C)/12496/2026 WP(C)/9995/2026 | STATE OF ODISHA ANUPAMA PATRA VS | CHITTA RANJAN LENKA VS | // // () |
| 313 | D-WP(C)/13328/2026 WP(C)/9996/2026 | STATE OF ODISHA JOGESH KUMAR MOHANTY VS | SWAPNIL ROY VS | // // () |
| 314 | D-WP(C)/12870/2026 WP(C)/9997/2026 | STATE OF ODISHA RAMESH CHANDRA NAYAK VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 315 | D-ABLAPL/6880/2026 ABLAPL/3837/2026 | STATE OF ODISHA SAGAR SWAIN VS | TRILOCHAN DASH VS | // // KHUNTUNI /43 /2026 () |
| 316 | D-ABLAPL/9171/2026 ABLAPL/3838/2026 | STATE OF ODISHA M. SARMA VS | PARTHA SARATHI DAS VS | // // KODALA /131 /2026 () |
| 317 | D-ABLAPL/9339/2026 ABLAPL/3839/2026 | STATE OF ODISHA DIPU NAYAK VS | PRAMOD KUMAR JENA VS | // // RAIBANIA /33 /2026 () |
| | | STATE OF ODISHA | | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|------------------------------|---|
| 318 | D-ABLAPL/9340/2026 ABLAPL/3840/2026 | DIPU NAYAK VS STATE OF ODISHA | PRAMOD KUMAR JENA VS | RAIBANIA /32 /2026 () // |
| 319 | D-ABLAPL/9176/2026 ABLAPL/3841/2026 | PRABIN KUMAR PRADHAN @ PRABIN PRADHAN VS STATE OF ODISHA | PARTHA SARATHI DAS VS | TURUMUNGA /38 /2026 () // |
| 320 | D-ABLAPL/9294/2026 ABLAPL/3842/2026 | BASANTA KUMAR PARIDA VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | BALIAPAL /5 /2025 () // |
| 321 | D-ABLAPL/9344/2026 ABLAPL/3843/2026 | SANJAY KUMAR NAYAK @ KANHU CHARAN NAYAK @ KANHU VS STATE OF ODISHA | DALIRANI BEHURAY VS | / /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000131/2026 |
| 322 | D-ABLAPL/9303/2026 ABLAPL/3844/2026 | KESHAB DAS VS STATE OF ODISHA | PRAKASH CHANDRA DASH VS | MARINE PS AT JAMBO /249 /2025 () // |
| 323 | D-ABLAPL/9306/2026 ABLAPL/3845/2026 | JOGESWAR SAHU VS STATE OF ODISHA | SUSANTA KUMAR TRIPATHY VS | JHARBANDH /8 /2026 () // |
| 324 | D-ABLAPL/9345/2026 ABLAPL/3846/2026 | SANJAY KUMAR NAYAK @ KANHU CHARAN NAYAK @ KANHU VS STATE OF ODISHA | DALIRANI BEHURAY VS | / /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000080/2026 |
| 325 | D-ABLAPL/9348/2026 ABLAPL/3847/2026 | MANAS RANJAN BADHAI VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | / /0 () // |
| 326 | D-ABLAPL/9309/2026 ABLAPL/3848/2026 | KARUNAKAR MOHANTY VS STATE OF ODISHA | SISIR KUMAR PUROHIT VS | / /0 () // |
| 327 | D-ABLAPL/9358/2026 ABLAPL/3849/2026 | JALADHAR SAMAL VS STATE OF ODISHA | ABHASH GARNAIK VS | BHUBAN /128 /2026 () // |
| 328 | D-ABLAPL/9310/2026 ABLAPL/3850/2026 | SOUMYA RANJAN SETHI VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | / /0 () // |
| 329 | D-ABLAPL/9359/2026 | PRASANT BHATI | JNYANANANDA PANDA | KOKSARA /103 /2021 |

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|-----|--|---|---------------------------|--|
| | ABLAPL/3851/2026 | VS STATE OF ODISHA | VS | () // |
| 330 | D-ABLAPL/9314/2026 ABLAPL/3852/2026 | SHUBHASHISH JENA VS STATE OF ODISHA | BIBHU PRASAD DAS VS | KHAIRA /63 /2026 () // |
| 331 | D-ABLAPL/9312/2026 ABLAPL/3853/2026 | PITAMBAR ROUT VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | / /0 () // |
| 332 | D-ABLAPL/9315/2026 ABLAPL/3854/2026 | MANMATH NATH NAYAK VS STATE OF ODISHA | BIBHU PRASAD DAS VS | KHAIRA /62 /2026 () // |
| 333 | D-ABLAPL/9316/2026 ABLAPL/3855/2026 | SUSAMA MUDULI VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | / /0 () // |
| 334 | D-ABLAPL/9376/2026 ABLAPL/3856/2026 | RITIK SAHU VS STATE OF ODISHA | SACHIDANANDA PADHEE VS | BARPALLI /118 /2026 () // |
| 335 | D-ABLAPL/9360/2026 ABLAPL/3857/2026 | RANJIT KUMAR DAS VS STATE OF ODISHA | JNYANANANDA PANDA VS | BHAWANIPATNA TOWN /444 /2023 () // |
| 336 | D-ABLAPL/9362/2026 ABLAPL/3858/2026 | DURGA PRASAD MOHANTY VS STATE OF ODISHA | MANAS KUMAR CHAND VS | NARLA /72 /2026 () // |
| 337 | D-ABLAPL/9378/2026 ABLAPL/3859/2026 | SUNIL TURUK VS STATE OF ODISHA | SATYABRATA DASH VS | SUNABEDA /55 /2026 () // |
| 338 | D-ABLAPL/9380/2026 ABLAPL/3860/2026 | PRAKASH PANDA VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | KHURDA MODEL /67 /2026 () // |
| 339 | D-ABLAPL/9364/2026 ABLAPL/3861/2026 | NIBAS MARTHA VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | KHURDA MODEL /67 /2026 () // |
| 340 | D-ABLAPL/9289/2026 ABLAPL/3862/2026 | SATISH KUMAR BISWAL VS | DEBADUTTA KANUNGO VS | JENAPUR /76 /2026 () |

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|-----|--|---|--------------------------------|---|
| 341 | D-ABLAPL/9318/2026 ABLAPL/3863/2026 | STATE OF ODISHA SUJATA ROUT VS STATE OF ODISHA | ARUN KUMAR BUDHIA VS | // JAJPUR ROAD /191 /2026 () // |
| 342 | D-ABLAPL/8752/2026 ABLAPL/3864/2026 | SATISH KUMAR BISWAL VS STATE OF ODISHA | DEBADUTTA KANUNGO VS | JENAPUR /73 /2026 () // |
| 343 | D-ABLAPL/9320/2026 ABLAPL/3865/2026 | SMRUTI RANJAN MOHARANA VS STATE OF ODISHA | PRASANNA KUMAR PANDA VS | // / /0 () // |
| 344 | D-ABLAPL/9286/2026 ABLAPL/3866/2026 | SATISH KUMAR BISWAL VS STATE OF ODISHA | DEBADUTTA KANUNGO VS | // DHARMASALA /115 /2026 () // |
| 345 | D-ABLAPL/9291/2026 ABLAPL/3867/2026 | SATISH KUMAR BISWAL VS STATE OF ODISHA | DEBADUTTA KANUNGO VS | // JENAPUR /72 /2026 () // |
| 346 | D-ABLAPL/8813/2026 ABLAPL/3868/2026 | DR. SUKANTA KUMAR DALAI VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // JAGATSINGPUR /259 /2026 () // |
| 347 | D-ABLAPL/9321/2026 ABLAPL/3869/2026 | SOM PRAKASH ROSHAN KESHARI PANDA VS STATE OF ODISHA | RAMDAS ACHARY VS | // SONEPUR /98 /2026 () // |
| 348 | D-ABLAPL/9323/2026 ABLAPL/3870/2026 | NIMAI CHARAN MAJHI VS STATE OF ODISHA | BISWARANJAN DALAI VS | // / /0 () // |
| 349 | D-ABLAPL/8814/2026 ABLAPL/3871/2026 | JEWEL MOHANTY VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // JAGATSINGPUR /259 /2026 () // |
| 350 | D-ABLAPL/9173/2026 ABLAPL/3872/2026 | MINI MANDAL VS STATE OF ODISHA | JAYADEBA BEHERA VS | // / /0 J.M.F.C.,RANPUR(Nayagarh) 2(A)CC/0000224/2023 |
| 351 | D-ABLAPL/8006/2026 ABLAPL/3873/2026 | KESHABA KHILLA @ KESABA VS STATE OF ODISHA | AMIT SUJAT BISWAL VS | MUDULIPODA /24 /2024 () // |

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|-----|--|--|--------------------------|---|
| 352 | D-ABLAPL/9425/2026 ABLAPL/3874/2026 | GHAESANA PRADHAN @ JASHOBANTI PRADHAN VS STATE OF ODISHA | GOKULANANDA SAHU VS | PADAMPUR /63 /2026 () // |
| 353 | D-ABLAPL/9324/2026 ABLAPL/3875/2026 | PRAKASH MISTRY VS STATE OF ODISHA | DEEPAK KU SAHOO VS | MARINE PS AT JAMBO /9 /2026 () // |
| 354 | D-ABLAPL/9326/2026 ABLAPL/3876/2026 | DR. DEBASISH @ DR. KRUTIBASH SUBUDHI VS STATE OF ODISHA | VIVEKANANDA JENA VS | SONEPUR /98 /2026 () // |
| 355 | D-ABLAPL/9444/2026 ABLAPL/3877/2026 | MAMATA MOHARANA VS STATE OF ODISHA | BISWARANJAN DALAI VS | TIRTOL /202 /2026 () // |
| 356 | D-ABLAPL/9330/2026 ABLAPL/3878/2026 | DIGAMBER MALLIK VS STATE OF ODISHA | SEJAL NAYAK VS | NAYAPALLI P.S. /741 /2025 () // |
| 357 | D-ABLAPL/2143/2026 ABLAPL/3879/2026 | ARUN KUMAR SAHU @ ARUN SAHU VS STATE OF ODISHA | SURESH KUMAR JENA VS | SABARANG /16 /2026 () // |
| 358 | D-ABLAPL/9428/2026 ABLAPL/3880/2026 | JYOTI RANJAN MOHARANA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | NIRAKARPUR /43 /2026 () // |
| 359 | D-ABLAPL/9299/2026 ABLAPL/3881/2026 | INDRAJIT SAHOO VS STATE OF ODISHA | CHIRANJIB ROUT VS | TALCHER TOWN /232 /2026 () // |
| 360 | D-ABLAPL/9431/2026 ABLAPL/3882/2026 | KHULANA ROUT VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | KUAKHIA /109 /2026 () // |
| 361 | D-ABLAPL/9434/2026 ABLAPL/3883/2026 | ARUN NAIK @ ARUN NAYAK VS STATE OF ODISHA | ARIJEET MISHRA VS | JEYPORE TOWN /23 /2026 () // |
| 362 | D-ABLAPL/9435/2026 ABLAPL/3884/2026 | KIA DANDASENA VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | / /0 () // |
| 363 | D-ABLAPL/9335/2026 | BAHANA BEHERA | JUGALA KISHORE PANDA | GANGAPUR (ASKA) /85 /2011 |

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|-----------|--------------------------|-----------------------------|---------------------------------|--|
| | ABLAPL/3885/2026 | VS STATE OF ODISHA | VS | () // |